



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

30 श्रावण 1948 (श0)
(सं0 पटना 1041) पटना, शुक्रवार, 21 अगस्त 2026

निर्वाचन विभाग

अधिसूचना

21 अगस्त 2026

सं0 एम-02-01/2026-54—निर्वाचन अर्जी सं0 43/2025 से संबंधित भारत निर्वाचन आयोग, नई दिल्ली की अधिसूचना संख्या - 82/पूर्व.अनु.-1/बिहार.-वि.स./43/2025/2026 दिनांक 12.08.2026 (हिन्दी एवं अंग्रेजी प्रति) के साथ माननीय उच्च न्यायालय, पटना, बिहार का पारित आदेश दिनांक 14 जुलाई, 2026 की अंग्रेजी प्रति सर्वसाधारण की जानकारी के लिए प्रकाशित की जाती है।

बिहार राज्यपाल के आदेश से,

माधव कुमार सिंह,

अपर सचिव-सह-

अपर मुख्य निर्वाचन पदाधिकारी।

भारत निर्वाचन आयोग

अधिसूचना

निर्वाचन सदन, अशोक रोड, नई दिल्ली – 110001/दिनांक 12 अगस्त, 2026, 21 श्रावण, 1948 (शक)

सं. 82/पूर्व.अनु.-1/बिहार-वि.स./ (43/2025)/2026—लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 106 के अनुसरण में, भारत निर्वाचन आयोग एतद्वारा निर्वाचन अर्जी सं०-43/2025 में दिये गये पटना उच्च न्यायालय के तारीख 14 जुलाई, 2026 के आदेश को प्रकाशित करता है।

**IN THE HIGH COURT OF JUDICATURE AT PATNA
ELECTION PETITION No. 43 of 2025**

Shashant Shekhar S/oChandra Shekhar Ajit Resident of Mansurganj, P.O- Begampur,
P.S.- Malsalami, Dist- Patna, Bihar-800009.

... ..Petitioner/s

Versus

1. Ratnesh Kumar Resident of Chakmusallahpur, Mahendru, Patna-800006, Bihar.
2. Election Commission of India through Chief Electoral Officer, Bihar, address-7, Sardar Patel Marg, Mangles Road, Patna, Bihar-800001.
3. Election Commission of India, through Sub Divisional Office, Patna City.
4. Vinita Mishra, Resident of- 80. Lakshimi Niwas, Lalji Tola, Patna-800001.
5. Md. Shabab Rahbar, Resident of-33, Lakshmi Cold Store, Harnaha Tola, Patna City, Patna, Bihar-800008.
6. Randhir Kumar, Resident of Purva Nandgola, P.O.-Madhav Mills, P.S.- Malsalami, Patna City, Dist-Patna, Bihar-800008.
7. Amit Kumar Albela, Resident of Dargah Road, Terahe Ki Masjid, P.O.-Mahendru, Patna-6
8. Adil Aftab Khan, Resident of- Bag Kalu Khan, P.S.-Khajekala, P.O.- Jhauganj, Patna City, Dist- Patna.
9. Minu Kumari, Resident of Rampur, Bazar Samiti, Patna-06.
10. Md. Iftekhhar Hussain, R/o-Sonar Toli, Dr. Mashuque Ali Road, P.O.-Jhauganj, P.S.-Khajekalan, Dist-Patna City, 800008.
11. Om Prakash Panjiyar, R/o-Sudhi Tola, Mahendru, Patna-06.

... ..Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Sanjay Kumar Pandey
For the Respondent/s	:	Mr. Siddhartha Prasad

CORAM: HONOURABLE MR. JUSTICE S.B. PD. SINGH ORAL ORDER

7 **Date : 14-07-2026**

No one appears on behalf of the petitioner

2. Despite several opportunities were given to the learned counsel for the petitioner, the defects as pointed out by the Stamp Reporter dated 16.01.2026 have not been removed till date.
3. Accordingly, this case stands dismissed for want of prosecution.

(S.B.Pd.Singh, J)

आदेश से,
तनुज कुमारी,
सचिव,
भारत निर्वाचन आयोग।

ELECTION COMMISSION OF INDIA

NOTIFICATION

Nirvachan Sadan, Ashoka Road, New Delhi-110001/Dated 12th August, 2026, 21 Shravan, 1948 (Saka)

No. 82/ES-I/BR-LA/(43/2025)/2026—In pursuance of Section 106 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission hereby publish Order dated 14th July, 2026 of the Patna High Court in Election Petition No. 43 of 2025.

**IN THE HIGH COURT OF JUDICATURE AT PATNA
ELECTION PETITION No. 43 of 2025**

Shashant Shekhar S/oChandra Shekhar Ajit Resident of Mansurganj, P.O- Begampur, P.S.- Malsalami, Dist- Patna, Bihar-800009.

... ..Petitioner/s

Versus

1. Ratnesh Kumar Resident of Chakmusallahpur, Mahendru, Patna-800006, Bihar.
2. Election Commission of India through Chief Electoral Officer, Bihar, address-7, Sardar Patel Marg, Mangles Road, Patna, Bihar-800001.
3. Election Commission of India, through Sub Divisional Office, Patna City.
4. Vinita Mishra, Resident of- 80. Lakshmi Niwas, Lalji Tola, Patna-800001.
5. Md. Shabab Rahbar, Resident of-33, Lakshmi Cold Store, Harnaha Tola, Patna City, Patna, Bihar-800008.
6. Randhir Kumar, Resident of Purva Nandgola, P.O.-Madhav Mills, P.S.- Malsalami, Patna City, Dist-Patna, Bihar-800008.
7. Amit Kumar Albela, Resident of Dargah Road, Terahe Ki Masjid, P.O.-Mahendru, Patna-6
8. Adil Aftab Khan, Resident of- Bag Kalu Khan, P.S.-Khajekala, P.O.- Jhauganj, Patna City, Dist- Patna.
9. Minu Kumari, Resident of Rampur, Bazar Samiti, Patna-06.
10. Md. Iftexhar Hussain, R/o-Sonar Toli, Dr. Mashuque Ali Road, P.O.-Jhauganj, P.S.-Khajekalan, Dist-Patna City, 800008.
11. Om Prakash Panjiyar, R/o-Sudhi Tola, Mahendru, Patna-06.

... ..Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Sanjay Kumar Pandey
For the Respondent/s	:	Mr. Siddhartha Prasad

CORAM: HONOURABLE MR. JUSTICE S.B. PD. SINGH ORAL ORDER

7 Date : 14-07-2026

No one appears on behalf of the petitioner

2. Despite several opportunities were given to the learned counsel for the petitioner, the defects as pointed out by the Stamp Reporter dated 16.01.2026 have not been removed till date.
3. Accordingly, this case stands dismissed for want of prosecution.

(S.B.Pd.Singh, J)

**BY ORDER,
TANUJ KUMARI,
SECRETARY,
ELECTION COMMISSION OF INDIA.**

अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
बिहार गजट (असाधारण) 1041-571+50-डी0टी0पी0।
Website: <https://egazette.bihar.gov.in>